

(e) The Mines (Amendment) Bill, 1972.

3. Discussion under Rule 193 on reported sale of Adivasi girls from Orissa (On Wednesday the 24th May, 1972 at 2-30 P. M.)

4. Discussion on the Motion regarding suicide by a Scientist of Indian Agricultural Research Institute (On Thursday the 25th May, 1972 at 3 30 P. M.)

5. Consideration and passing of the following Bills as passed by Rajya Sabha :

(a) The Architects Bill, 1972

(b) The Industrial Disputes (Second Amendment) Bill, 1971

12.59 hrs.

BUSINESS ADVISORY COMMITTEE

TWELFTH REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR) : I beg to move :

" That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 18th May, 1972 "

SHRI P. K. DEO (Kalahandi) : On the 21st of April in the Press Association Luncheon meeting the Prime Minister gave an assurance that the Government will bring forward an Anti-Defection Bill that will put an end to all defections and it got acclamation throughout the country from all Parties. It was thought that it would put an end to defections because it was envisaged in the Bill that those who crossed the floor or changed party affiliation would lose

their seats in the respective legislatures. There is no mention about that for the coming week and meanwhile the toppling game is going on. Government will not be satisfied so long as there is non-Congress Government in Tamilnadu and Orissa. I feel, Government's intention is *nala fide* I don't know whether the Prime Minister is genuine about it. I want a categorical assurance from Parliamentary Affairs Minister that this Anti-Defection Bill will come up for discussion.

13 hrs.

SHRI RAJ BAHADUR : As a party we are not interested in defection.

असहज महोदय . आप का दावती नो उमी तरह चल रहा है, कहा टापल हुआ है ?

SHRISAMAR GUHA (Contai) : We find that discussion on West Bengal's drought situation is included. The situation is extremely serious. Every day we get sorrowful news. There is no drinking water. Reports of starvation, deaths are coming. In view of this serious nature of the situation, I would request the hon. Minister to give topmost priority, to take it up on Monday. We should give this top priority according to Rule 193 on Monday. A massive satyagraha is there. People are becoming desperate when there is no water and reports of starvation deaths are coming. I want this to be taken on Monday next.

PROF. MADHU DANDAVATE (Rajapur) : I hope discussion on sale of Adivasi girls from Orissa will also include discussion on the atrocities on adivasis and Harijans throughout the country.

MR. SPEAKER : You may go on talking on that ; I don't mind.

SHRI JYOTIRMOY BOSU (Diamond Harbour) . Mr Speaker, Sir, you have expressed your sentiments that Members should be present in question hour when their questions come up, that they should be here when questions standing in their name come up here. There is no indication when these various discussions will be held next week. If the hon. Minister and the Lok Sabha Secretariat could give us definite dates in advance that would be helpful. You may find one item suddenly comes up next day. The Members have so much work to do, they go to constituencies, etc. You are a Member much longer here than I. You go on three days trip to Amritsar. You suddenly find your name in the question hour as the first person.

MR. SPEAKER Dates are there. Printed lists are given quite in advance.

SHRI JYOTIRMOY BOSU . Sometimes, not always.

श्री अटल बिहारी वाजपेयी (ग्वालियर) . आदिवासी लड़कियों के बारे में चर्चा कब होगी, तारीख का भी पता नहीं है और समय का भी पता नहीं है।

SHRI RAJ BAHADUR About Adivasi girls? The subject will come up on Wednesday that is, 24th May at 2.30 P.M.

SHRI BHOGENDRA JHA (Jamagar) : what about land ceiling discussion?

SHRI RAJ BAHADUR That will come later.

MR. SPEAKER We shall circulate it tonight.

श्री जगन्नाथराव जोशी (शाजापुर) . डा० शाह और नागरवाला के बारे में तारीखें 25 और 30 मई हैं ,

अध्यक्ष महोदय : तारीखें बतला दी गई हैं।

श्री रामाचतार शास्त्री (पटना) . मैं ने कई दफे बहस की माग की, लेकिन आप ने ध्यान आकर्षण प्रस्ताव भी स्वीकार नहीं किया। हमारे देश में कई सूबों में पीने के पानी का अभाव है। आप अखबारों में भी पढ़ लीजिए। आज निकला है राजस्थान आदि के बारे में। मैं चाहता हूँ कि अगर ज्यादा समय न हो तो काल प्रदेशन मोशन ही स्वीकार कर लीजिए। खास तौर से बिहार में पानी की बहुत कमी है।

अध्यक्ष महोदय अब समय बहुत कम रह गया है।

MR. SPEAKER The question is

"That this House do agree with the Twelfth Report of the Business Advisory Committee presented to the House on the 18th May, 1972."

The motion was adopted.

13 07 hrs

RE NATIONAL FITNESS CORPS

SHRI S. M. BANERJEE (Kanpur) Mr Speaker, Sir, you had promised to allow me to make some submission in regard to the National Fitness Corps.

MR. SPEAKER . I have already admitted a calling-attention notice on it.

SHRI S. M. BANERJEE Kindly give me just one minute. I shall tell you the importance of it.

About 7000 instructors of the National Fitness Corps are being transferred to various States, and a decision has been taken.